

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1467 -JK (LD) of 2024

DATED:- 30 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Projects Construction Corporation Ltd., as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 30 - 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Company Secretary, JKPCCL Ltd, Jammu. (This is with reference to his letter no. PS/MD/4177 dated 30.01.2024)
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1467 -JK(LD) of 2024 dated 30.01.2024

S No.	Title of the case	OIC
1.	WP (C) 3421/2019 titled Zahoor Ahmad Dar V/s U.T of J&K & Ors.	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd.
2.	SWP No. 751/2011 titled Irfan Ahmad Khan V/s U.T of J&K & Ors.	
3.	WP (C) 840/2020 titled Ama Bhat & Ors V/s U.T of J&K & Ors.	
4.	OWP No. 1304/2012 titled MD JKPCC V/s Director Geology and Mining Department.	Sh. Raman Sawhney DGM unit-Kathua

Neeraj